

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.153 of 2012

Dated : 21st August, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Technical Member**

**M/s. East Coast Railway ... Appellant(s)
Versus**

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Geetanjali Mohan with
Ms. Mansi Gautam

Counsel for the Respondent(s): Mr. Hasan Murtaza for R3-R5
Mr. R.K. Mehta &
Mr. Antaryami Upadhyay for R-2
Mr. Rutwik Panda for R-1

ORDER

Heard learned counsel for the appellant for some time.

Post the matter for further hearing on **2nd September, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt